

ITEM NO.8

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. VIVEK SAXENA

Criminal Appeal No(s). 2424-2425/2023

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

PAPPU @ GHANSHAYAM ETC.

Respondent(s)

Date : 01-12-2023 These appeals were called on for hearing today.

For Appellant(s)

Mr. Shashank Shekhar Singh, AOR
Mr. Abhinav Singh, Adv.

For Respondent(s)

Mr. Deepak Goel, AOR
Ms. Alka Goyal, Adv.
Ms. Urvashi Sharma, Adv.
Mr. Jitendra Bharti, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Both respondents are duly represented.

Records have not been received. Reminder be issued in this regard.

List again on 01.02.2024.

VIVEK SAXENA
Registrar

pm